

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **24.10.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 360/2024	State Bank of India Through RP, Chillale Rajesh Vs Dr. Jitendra Das Maganti & Anr. WITH	Mr. Pranava Charan	Mr. Dwarakesh Prabhakaran- R1
2.	Comp App (AT) (CH) (Ins) No. 361/2024	State Bank of India Through RP, Chillale Rajesh Vs Dr. Renuka Rani Maganti & Anr	Mr. Pranava Charan	Mr. Dwarakesh Prabhakaran- R1
3.	Comp App (AT) (CH) No. 97/2023 For Exemption IA No. 1211/2023	Shri Hasmukh Kanubhai Shah Vs Aurobindo Pharmaceuticals Ltd. & Anr.	Ms. Natasha Dhruman Shah	Mr. Y Suryanarayana R1
4.	Comp App (AT) (CH) (Ins) No. 510/2025	Ravi Sankar Devarakonda, Ex-IRP, Avasarala Technologies Vs Avasarala Technologies Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	
5.	Comp App (AT) (CH) (Ins) No. 216/2023	Metals and Metal Electric Pvt Ltd Vs Prince Foundations Ltd	Mr. Bharat B Jain	Mr. KK Vijay Vigneshwar

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in